

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4073
ANSWERED ON:10.04.2003
FACILITIES TO EX-SERVICEMEN
VISHNU DEO SAI

Will the Minister of DEFENCE be pleased to state:

- (a) the number of the ex-servicemen registered as on date, State-wise;
- (b) the number of Sainik Welfare Boards existed in each State and the functioning thereof;
- (c) the number of immovable and mobile canteens in each State;
- (d) the reasons for which facility of immovable and mobile canteen has not been provided in Chhattisgarh; and
- (e) the steps taken by the Government to provide canteen and other welfare facilities to ex-servicemen in Chhattisgarh?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) The number of ex-servicemen registered with Rajya Sainik Boards as on December 2002 is 17,64,831. State-wise list is enclosed at Appendix 'A'.

(b) Each state has got a Rajya Sainik Board/Dept of Sainik Welfare responsible for welfare and resettlement of the ex-servicemen/dependents. These Rajya Sainik Boards have got Zila Sainik Boards under them at the district levels. There are a total of 32 Rajya Sainik Boards. A list is enclosed at Appendix 'B'.

The charter of duties of these Rajya Sainik Boards and Zila Sainik Boards is given at Appendix 'C'.

(c) to (e): The information is being collected from the field establishments.

APPENDIX 'A' REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4073 FOR 10.4.2003

CENSUS OF EX-SERVICEMEN RSB WISE AS ON DEC 2002

EX-SERVICEMEN widows

Sl.No.	RSB/ZSB	AF	ARMY	NAVY	TOTAL	AF	ARMY	NAVY	TOTAL
1.	ANDHRA PR.	50634	8584	3788	63006	14091	841	316	15248
2.	ARUNACHAL PR.	279	0	0	279	5	0	0	5
3.	ASSAM	19386	1422	332	21140	1976	155	11	2142
4.	BIHAR	50797	2497	1364	54658	4566	164	89	4819
5.	CHATTISGARH	3295	239	118	3652	609	40	18	667
6.	GOA	1076	171	537	1784	97	27	59	183
7.	GUJARAT	13275	2746	538	16559	1532	103	23	1658
8.	HIMACHAL PR.	80278	1660	2822	84760	20424	148	249	20821

9. HARYANA	172314	7640	4712	184666	39565	1070	606	41241
10. J & K	56211	371	359	56941	13486	50	44	13580
11. JHARKHAND	13762	721	576	15059	1603	135	100	1838
12. KARNATAKA	43992	7563	1792	53347	11443	1101	340	12884
13. KERALA	111370	17195	9583	138148	24320	1954	1092	27366
14. MADHYA PR.	27751	1423	942	30116	5401	199	105	5705
15. MAHARASHTRA	133408	12988	13870	160266	29535	1562	1286	32383
16. MANIPUR	4084	39	11	4134	451	2	1	454
17. MEGHALAYA	1823	66	34	1923	556	16	9	581
18. MIZORAM	4223	20	20	4263	1359	14	12	1385
19. NAGALAND	2129	7	18	2154	399	0	0	399
20. ORISSA	14712	3468	1649	19829	1612	154	84	1850
21. PUNJAB	209932	7075	3288	220295	40416	808	498	41722
22. RAJASTHAN	109156	4497	2358	116011	26414	697	362	27473
23. SIKKIM	1133	1	5	1139	370	1	0	371
24. TAMIL NADU	97812	9110	2629	109551	38308	1731	520	40559
25. TRIPURA	1707	89	46	1842	408	15	10	433
26. UTTAR PRADESH	183078	14557	7230	204865	34068	1565	789	36422
27. UTTARANCHAL	103254	1628	1858	106740	18306	199	214	18719
28. WEST BENGAL	37115	6704	3017	46836	4440	541	212	5193
29. A & N ISLANDS	325	83	103	511	28	0	4	32
30. CHANDIGARH	4809	1800	234	6843	817	266	23	1106
31. DELHI	25021	4777	2395	32193	3388	557	463	4408
32. PONDICHERY	1040	222	59	1321	280	21	6	307

TOTAL 1579181 119363 66287 1764831 340273 14136 75454 36195

Note: - Figures for the states of Arunachal Pradesh, Assam, Goa, Jharkhand, Orissa, A&Nicobar, Uttaranchal are provisional.

APPENDIX 'B' REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4073 FOR 10.4.2003

ADDRESSES OF RAJYA SAINIK BOARDS

Sr.	State	Address
1.	Andhra Pradesh :	Deptt of Sainik Welfare II Floor, Block-IV, Gruhakalpa Complex MJ Road, Mampally Hyderabad - 500 001
2.	Arunachal Pr :	Relief, Rehabilitation and Settlement Govt. of Arunachal Pradesh New Itanagar - 791 110
3.	Assam :	Deptt of Sainik Welfare Sainik Bhawan, Lachit Nagar Guwahati - 781 007
4.	Bihar :	Deptt of Sainik Kalyan Govt of Bihar, Home Deptt Barrack No 10, Old Secretariate Patna -800 015
5.	Chhattisgarh :	Dte of Sainik Welfare C/O Zila Sainik Kalyan Karyalaya Raipur - 492001
6.	Goa :	Deptt of Sainik Welfare Collectorate Building Panaji Goa - 403 001

7. Gujarat : Sainik Welfare & Resettlement Barrack No.3
Govt. Polytechnic Campus Ahmedabad - 380 015
8. Haryana : Rajya Sainik Board Sainik Bhawan, Sector-12
Shaheed Capt Rohit Kaushal Marg Panchkula - 134 109
9. Himachal Pr. : Deptt of Sainik Welfare Govt. of Himachal Pradesh
Hamirpur - 177 001
10. Jammu & Kashmir : Deptt of Sainik Welfare Ambphalla Jammu - 180 005
11. Jharkhand : Sainik Kalyan Nideshalaya Ranchi (Jharkhand)
12. Karnataka : Deptt of Sainik Welfare & Resettlement
Field Marshal KM Cariappa Bhavan
No.58 Fd Mshl KM Cariappa Road Bangalore - 560 025
13. Kerala : Deptt of Sainik Welfare Vikas Bhavan
Thiruvanthapuram - 695 033
14. Madhya Pradesh : Deptt. of Sainik Welfare Southern Shopping Centre
GTB Complex, TT Nagar P.B.No.364 Bhopal - 462 003
15. Maharashtra : Deptt of Sainik Welfare Govt Bunglow No 7, Shastri Nagar
Yerwada, Pune - 411 006
16. Manipur : Rajya Sainik Board Sainik Rest House
Lamphelpat Imphal - 795 001
17. Meghalaya : Dte of Sainik Welfare Public Service Commission Bulding
Beyond DC Building Shillong - 793 001
18. Mizoram : Deptt of Sainik Welfare PO Box No.119
Treasury Square Aizawl - 706 001
19. Nagaland : Rajya Sainik Board
Home Deptt, Home Branch Kohima - 797 001
20. Orissa : Rajya Sainik Board
Nageswar Tangi, Lewis Road Bhubaneshwar - 751 002
21. Punjab : Dte of Sainik Welfare, Punjab
Punjab Sainik Bhawan Sector-22-D, Chandigarh - 160 022
22. Rajasthan : Dte of Sainik Welfare
Secretariat Building North Block,, Jaipur - 302 005
23. Sikkim : Rajya Sainik Board, Sikkim P.O.Gangtok - 737 101
24. Tamil Nadu : Dte of Ex-Servicemen Welfare 22, Raja Mauthia Road Chennai - 600 003

25. Tripura : Rajya Sainik Board Nehru Office Complex
Gorkhabasti, PO - Kunjban Agartala - 799 006
26. Uttranchal : Sainik Kalyan Evam Punarvas Karyalaya
Chandel Bhawan, Ajabpur Kalan Anjali Vihar Dehradun - 248121
27. Uttar Pradesh : Sainik Kalyan Evam Punarvas Karyalaya
Post Box No 290 Kariappa Bhawan,
Qaiserbagh Lucknow - 226 001
28. West Bengal : Rajya Sainik Board Writer`s Building, Block F Kolkata - 700 001
29. A & N Islands : Rajya Sainik Board A&N Administration Secretariat Port Blair - 744 101
30. Chandigarh UT : Zila Sainik Welfare Officer UT Chandigarh
Opp Aroma Hotel Sector-21-D Chandigarh - 160 022
31. Delhi (NCT) : Rajya Sainik Board 1, Rajpur Road Delhi - 110 054
32. Pondicherry UT : Deptt of Sainik Welfare No. 51, Montiorser Street Pondicherry- 605 001

APPENDIX `C` REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4073 FOR 10.4.2003

Responsibilities of Rajya and Zila Sainik Boards.

1. The Departments of Sainik Welfare/Rajya Sainik Boards in the States/UTs are responsible for the following functions:-

- (a) Co-ordinate the work of Zila Sainik Welfare Offices in the State.
- (b) Maintain Liaison with Ministries of the State, State undertaking and enterprises and banks to seek vacancies for ESM and widows as per reservation policy of the State and as per recruitment rules. Monitor such vacancies and ensure these are filled up by ESM or widows.
- (c) Promoting measures for the welfare and resettlement of ex-Servicemen and families of serving/deceased personnel of the Armed Forces.
- (d) Disseminating information to the general public regarding the Armed Forces in the country and for taking measures to enhance interest in Armed Forces amongst general public.
- (e) Administering the Zila Sainik Welfare Offices (ZSWOs) in the State in accordance with the rules and instructions prescribed by the Central and State Govts.
- (f) Carry out any duties assigned by DGR/Secretary, KSB.
- (g) Submit to KSB report for claiming the 50 percent charges for establishment expenditure of RSB and ZSBs of the State.
- (h) Maintain upto date status of ESM, disabled ESM, widows and dependents.
- (i) Ensure timely submission of reports and returns to DGR/KSB.

- (j) Organise RSB meeting under Chairmanship of Chief Minister and Amalgamated Fund meeting under chairmanship of Governor of the State.
- (k) Seek and monitor employment opportunities for ESM and widows in the private sector.
- (l) Assist ESM and widows in planning and funding of Self-employment ventures.
- (m) Organise Armed Forces Flag Day Fund collection drive throughout the year.
- (n) Create additional welfare measures for ESM and widows.

2. The Zila Sainik Welfare Offices (ZSWOs)/Zila Sainik Boards(ZSBs) which are the field units of this organisation are responsible for the tasks as given under:-

- (a) Disseminating information to the general public regarding the Armed Forces in the country and constantly endeavouring to promote and maintain a feeling of goodwill between civilians and service personnel and ex-Servicemen.
- (b) Monitoring the welfare of families of servicemen and ex-Servicemen and assisting them in representing their cases with the local administration or the Defence authorities.
- (c) Giving information to the general public regarding the conditions of service in the Armed Forces and to assist intending candidates in approaching the appropriate recruiting authorities for purposes of enlistment.
- (d) Keeping a watch on the adequacy of the number of pension paying Branch Post Offices.
- (e) Scrutinising applications for relief from various Military and Civil charitable funds and making suitable recommendations.
- (f) Granting financial relief to ex-Servicemen and their dependents from funds at their disposal. Recommending cases of ESM and their families for financial assistance from KSB.

3. The welfare responsibilities of Zila Sainik Welfare Offices (ZSWOs) will encompass all such traditional activities which were already being performed by these offices with particular reference to the following :-

- (a) Settlement of financial problems such as pension and other retirement/release benefits/dues to ex-Servicemen and grants and assistance in kind to ex-Servicemen beneficiaries and dependents from the Central/State Govts or other Organisations such as the Indian Red Cross Society etc.
- (b) Maintaining close liaison with the Pension Disbursing authorities/agencies in the District to ensure prompt and correct payment of pension and reliefs to ex-Servicemen pensioners or their dependents.
- (c) Providing assistance for settlement of land and other disputes.
- (d) Assist families of serving personnel staying separately during their absence away on duty.
- (e) Promote and maintain under the guidance of the State Rajya Sainik Boards, welfare measures in the District such as Rest House for ex-Servicemen, old age pensioners' homes, vocational and other training facilities etc.
- (f) Mobilise assistance for medical treatment in Military/Civil hospitals.
- (g) Maintain liaison with other welfare organisations such as the Indian Red Cross Society, etc to enhance additional sources of welfare and concessions for ex-Servicemen and their families/dependents in the Districts.
- (h) Maintain an up-to-date register of war widows, dependents and those disabled in action with a view to ensure their welfare.
- (i) To represent DGR/KSB, Ministry of Defence (Govt of India) in Court Cases under their jurisdiction in which these organisations have been made respondent.

4. The responsibilities of the Zila Sainik Welfare Offices (ZSWOs) with regard to resettlement of ex-Servicemen are :-

- (a) To maintain close and effective liaison for purpose of resettlement through employment of ex-Servicemen with :-
 - (i) Local Central/State/Private industrial Organisation.
 - (ii) Local employment exchange particularly in States where it has co-sponsoring powers for re-employment of ex-Servicemen.
 - (iii) Local revenue authorities in connection with schemes for resettlement on land of ex-Servicemen;
 - (iv) District Industries/Block Development Offices and assisting those ex-Servicemen desirous of setting up small scale industries.
 - (v) Civil industry and businesses for organising a second career.

(b) Assist ex-Servicemen in forming and setting up co-operatives for their self-employment.

(c) Provide all resettlement assistance to war widows, dependents and war disabled as well as to those who died/disabled while in service due to attributable reasons.

5. Other responsibilities of Zila Sainik Welfare Offices (ZSWOs) are :-

(a) Organise Armed Forces Flag Day and Flag Day collections and any other authorised fund raising measures in the district.

(b) Organise rallies/re-union of ex-Servicemen.

(c) Explore avenues for providing educational and vocational training facilities for ex-Servicemen and their dependents to enable them to seek employment or set up self-employment venture.

(d) Assist the three Services whenever called upon to do so to disseminate information within the district regarding terms and conditions of service in the Armed Forces, provide publicity for recruitment notice and for assistance rendered by the Armed Forces in times of national calamities, notification of awards of gallantry and other decorations, introduction of welfare schemes of service personnel and their families.